NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSA/TCSP/TCSA/NO. 541 /(MAH)/2017			
CORAM:	Prese	ent: SHRI B.S.V.	PRAKASH KUMAR MEMBER (J)
		SHRI V. I	NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
NAME OF THE PARTIES: M/s. ECON ENGINEERING SERVICES THROUGH PROPRIETOR RAJESH KOKATE VIS. TRANSPARENT ENERGY SYSTEM PUT. LTD.			
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.			
S. No. NAM	IE DESIG	BNATION	SIGNATURE

Order CP 541/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 25.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)